**Annexure – 8**

**Name of the corporate debtor: CMP EURO TECHNOPLAST PRIVATE LIMITED**
**Date of commencement of CIRP: 06.08.2026 (Order dated 06.08.2026 was received on 10.08.2026)**
**List of creditors as on: 8th October, 2026**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that maybe set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1. | **C.M.P Industrie S.R.L**. (formerly known as CMP Industrie SPA) | 24.08.2026 | 60,24,972.00 | 57,55,133.00 | Unsecured | NIL | NIL | Yes | NIL | NIL | NIL | 2,69,839.00 | NIL | Creditor is the Holding Company of the Corporate Debtor |
| 2 | M/s. Deshmukh Deshpande & Associates | 01.09.2026 | 18,95,375.00 | 18,95,375.00 | Unsecured | NIL | NIL | No | 47.65% | NIL | NIL | NIL | NIL | Statutory Auditor of the Corporate Debtor |
| | **TOTAL** | | **79,20,347.00** | **76,50,508.00** | | | | | **47.65%** | | | 2,69,839.00 | | |
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